<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 375 OF 2017 & IA NO. 638 OF 2017

Dated: 28th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

<u>In the matter of:</u> M/s Subramaniya Siva Co-op Ltd. Vs.	erat	ive Sugar Mills	Appellant(s)
Tamil Nadu Electricity Regul & Anr.	ator	y Commission	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Vishnu Unnikrist	nnan
Counsel for the Respondent(s)	:	Mr. S. Vallinayagam	for R-2

<u>ORDER</u>

Learned counsel for respondent No.2 seeks four weeks more time to file reply. He may take steps to file the same on or before 12.06.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on 07.08.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk